## Central Administrative Tribunal Principal Bench

CP - 424/2018 OA- 1415/2018

New Delhi, this the 28th day of September, 2018

Hon'ble Ms. Praveen Mahajan, Member (A) Hon'ble Mr. S.N. Terdal, Member (J)

Shri Naveen (Age – 27, Group –C) S/o Shri Rajinder Village & Post Office Bond Kalan Distt.:Bhiwani (Haryana) Haryana

....Petitioner

(By Advocate :Mr. H.K. Bajpaee for Ms. Meenu Mainee)

## Versus

- 1. V. Chaubey General Manager Northern Railway, Boroda House New Delhi.
- 2. Sarvesh Kumar Chief Medical Northern Railway Baroda House, New Delhi.
- 3. S.P. Singh
  Chief Medical Delhi Division
  Northern Railway, DRM's Office
  State Entry Road, New Delhi.

...Respondents

(By Advocate : Mr. Shailendra Tiwary)

## **ORDER (ORAL)**

## Ms. Praveen Mahajan, Member (A)

Mr. Shailendra Tiwary, learned counsel for respondents produced before us a copy of the compliance report dated 28.9.2018, vide which compliance of order dated 10.04.2018 passed in OA 1415/2018 has been made. He also informs the Bench that on the basis of his merit, the case of the petitioner has been forwarded to

Chairman, Railway Recruitment Cell, Northern Railway for further consideration and necessary action on 25.09.2018.

2. In view of the forgoing facts, we are satisfied that the order of the Tribunal dated 10.04.2018 has been complied with. CP is closed. Notices issued to the respondents are discharged.

(S.N.Terdal) Member (J) (Praveen Mahajan) Member (A)

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